

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 5356/2023 in C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- IA 5356/2023 Kailash T. Shah
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

Section: 30 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 5356 of 2023:- Counsel, Shyam Kapadia a/w Vineet Jain i/b Aniruth Purusothaman appeared for the Applicant through VC. This matter is taken up for seeking clarification from the Applicant. Counsel for the Applicant seeks some time to clarify the queries raised by this bench. Therefore, the present Application is *de-reserved*. List this matter for further consideration on **09.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)